

MT of Toor, 1.5 lakh MT of Moong, 1.5 lakh MT of Urad and 1.5 lakh MT of Peas (Totalling 6.5 lakh MT) for the fiscal year 2019-20. Moreover, import of 1.75 lakh MT of pulses is also allowed from Mozambique under bilateral MoU.

(c) and (d) There are no reported cases of imported inferior quality pulses and traders not interested to lift the stocks.

Job creation in manufacturing and export sectors

840. SHRI RAJMANI PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the creation of jobs in the country has weakened due to the downturn in the manufacturing and export sectors;

(b) if so, the details thereof and the number of jobs likely to be created in the Private and Public Sector Undertakings in next two years; and

(c) the details of employment likely to be generated in the country, State-wise and sector-wise?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) As per the latest available estimates of Gross Domestic Product (GDP) by National Statistical Office, the Gross Value Added (GVA), at constant prices (2011-12), for the manufacturing sector registered a growth of 6.9 per cent in the year 2018-19 as compared to a growth of 5.9 per cent in the year 2017-18. The merchandise exports, as per DGCI&S, Department of Commerce, registered a robust growth of 10.0 per cent and 8.8 per cent during 2017-18 and 2018-19 respectively.

(b) and (c) The Government has not made any projection on employment likely to be generated in the country, State-wise or sector-wise.

Import and export misinvoicing

841. SHRI KAPILSIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government lost an estimated \$ 13 billion of revenue in 2016 to import and export misinvoicing, if so, the details thereof; and

(b) the details of the corrective steps taken by Government to detect this misinvoicing and action taken in this regard?